

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No: 6497
TO BE ANSWERED ON 06.04.2018

Coastal Management

6497: SHRI GODSE HEMENT TUKARAM:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the existing policy on Coastal Management envisages security to coastal communities, conservation and protection of the coastal stretches and promotion of sustainable development in the coastal areas and if so, the details thereof;
- (b) whether the Government proposes to review this policy in the light of various suggestions/representations received from various quarters and if so, the details thereof;
- (c) whether the Government has demarcated hazard line in the coastal areas of the country and if so, the details thereof, State/UT-wise;
- (d) the time by which hazard line is likely to be demarcated across the country; and
- (e) the other steps taken/being taken by the Government for coastal management in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)

- (a) With a view to ensure livelihood security to the fishing communities and other local communities in the coastal areas, to conserve and protect coastal stretches, its unique environment and its marine area and to promote sustainable development, taking into account the dangers of natural hazards in the coastal areas, sea level rise due to global warming, the Central Government notified the Coastal Regulation Zone, 2011 on 06/01/2011.
- (b) The Central Government has received representations from the State Governments and other stake holders for review of the CRZ Notification, 2011. The Central Government constituted a Committee to examine various issues and concerns of Coastal States/UTs and Stakeholders. The recommendations of the Committee have been examined and due consultations have also been held with various stakeholders, including State Governments.
- (c) & (d) The hazard line has been demarcated for the entire coastal line of the country.
- (e) Comprehensive management of the coastal stretches of the country is provided through the Coastal Zone Management Plans (CZMPs) in accordance with the provisions of Coastal Regulation Zone Notification, which contains necessary steps for the purpose. Under the Integrated Coastal Zone Management Project, identified coastal stretches of Gujarat, Odisha and West Bengal have been taken up for suitable interventions in the field of conservation of resources and livelihood securities, capacity building and sustainable development of coastal communities etc.
